

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION P

LIST OF CRED

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insc

List of unsecured financial creditors (other than financ

SI NO	Name of the Creditor	Identifica tion No	Details of Claim Received		Details of Claim		
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest
1	L&T Infras	U65993TN	02.08.201	80,880,000	80,880,000	Corporate	-
	<b>TOTAL</b>			80,880,000	80,880,000		-

Note 1 Claim not yet crystallized. The claim admitted based on the notes mentioned in the audit

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**PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED****DEBTORS****(Insolvency Resolution Process for Corporate Persons) Regulations, 2021****(Financial creditors belonging to any class of creditors)**

Amount in Rs.

Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Amount Covered by guarantee	Whether Related Party?	% of Voting Share in COC					
-	Yes	-	80,880,000		-	-	Note 1
-		-	80,880,000	-	-	-	

of financial statements of the Corporate Debtor.